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title: Secretary-General laid on the Table bills passed by the Houses of Parliament during the first part of Fourth Session of sixteenth Lok Sabha and assented by the President.

SECRETARY-GENERAL: Madam Speaker, I lay on the Table the following seven Bills passed by the Houses of Parliament during the first part of Fourth Session of Sixteenth Lok Sabha and assented to by the President since a report was last made to the House on the 24<sup>th</sup> February, 2015:-

1. The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2015;
2. The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2015;
3. The Appropriation (Railways) Vote on Account Bill, 2015;
4. The Appropriation (Railways) Bill, 2015;
5. The Appropriation (Vote on Account) Bill, 2015;
6. The Appropriation Bill, 2015; and
7. The Mines and Minerals (Development and Regulation) (Amendment) Bill, 2015.

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following five Bills passed by the Houses of Parliament and assented to by the President:-

1. The Citizenship (Amendment) Bill, 2015;
2. The Motor Vehicles (Amendment) Bill, 2015;
3. The Insurance Laws (Amendment) Bill, 2015;
4. The Coal Mines (Special Provisions) Bill, 2015; and
5. The Andhra Pradesh Reorganisation (Amendment) Bill, 2015.

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**12.01 1½ hrs**

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**STANDING COMMITTEE ON AGRICULTURE**

**8<sup>th</sup> and 9<sup>th</sup> Reports**